

**THE GAUHATI HIGH COURT**  
**(HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH)**  
**KOHIMA BENCH**

**NOTIFICATION**

Dated Kohima, the 26<sup>th</sup> September, 2014.

No.HC(K)7/06/J-I/ 1634 /:: It is hereby notified that the Single Bench constituted with Hon'ble Mr. Justice N. Chaudhury on 29-09-2014 and 30-09-2014 (Monday & Tuesday respectively) will not sit since his Lordship has availed casual leave on the above mentioned dates.

SD/-  
**(E.L. Watty Longchar)**  
Assistant Registrar (Judicial)  
Gauhati High Court Kohima Bench

Memo No.HC(K)7/06/J-I/ 1634-38 / Dated Kohima, the 26<sup>th</sup> September, 2014.

Copy to:-

1. The P.S. to Hon'ble Mr. Justice N. Chaudhury for his lordship's kind information.
2. The Registrar General, Gauhati High Court, New Block, Guwahati, Assam.
3. The President Dimapur Bar Association, C/o District & Sessions Judge, Dimapur.
4. The President, High Court Bar Association, Kohima.
5. The Addl. Advocate General, Nagaland, Gauhati High Court Kohima Bench, Kohima
6. The Assistant Solicitor General of India, Gauhati High Court Kohima Bench, Kohima.
7. The Registrar, Kohima Bench.
8. The Joint Registrar, Kohima Bench.
9. The Deputy Registrar (Admn.) Kohima Bench.
10. The Assistant Registrar (Judl.)/(Admn.) Kohima Bench.
11. The Librarian-cum- Research Officer, Kohima Bench.
12. All Private Secretaries, Kohima Bench.
13. The Administrative Officer (Judl-I)/(Judl-II) (Estt) Kohima Bench.
14. The Court Officer, Kohima Bench.
15. Notice Board.

**(E.L. Watty Longchar)**  
Assistant Registrar (Judicial)  
Gauhati High Court Kohima Bench